

- (iv) Villages within the proximity of infected villages and taking up wet cultivation as well as villages in the vicinity of big water bodies attracting migratory/other water birds are kept under surveillance for cases.
- (v) The State has been advised to maintain adequate stocks of drugs particularly manito available in all the hospitals in affected PHOs as well as those likely to be affected.
- (vi) Specialists services are provided particularly for proper diagnosis in the affected districts.
- (vii) Additional insecticides are made available to State Government for special spraying in the affected areas to bring down the vector population. In 1981 special allotments of 0.5 M.T. of Malathion and two fogging machines were given to the State of Tamil Nadu for the purpose.

Schemes, and (ii) Centrally Sponsored Schemes are given at Annexures I and II laid on the Table of the Home.

[Placed in Library, See No. LT-4419/82]

2. Implementation of Social Welfare Schemes is being monitored and reviewed by the Ministry through progress reports from the States/Union Territories field visits by the officers of the Ministry and meetings/discussions. A comprehensive review of the progress of the implementation of the schemes is made at the time of the Five Year/Annual Plan discussions before allotting funds to States/Union Territories.

Recruitment of Indian Doctors by Malaysia

4235. DR. KRUPASINDHU BHOI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether Malaysia propose to recruit Indian doctors;
- (b) if so, the details of the proposal; and
- (c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) Government of India have not received any request from the Malaysian Government for the recruitment of Indian Doctors.

(b) and (c) Does not arise.

W.H.O. Workshop on Drug Resistant Malaria

4236. SHRI MADHAVRAO SCINDIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether any representative of the Government of India Medical Association attended the W.H.O. workshop on drug resistant Malaria held recently in Malaysia; and

Allotment of Funds to States for Social Welfare Schemes

4234. SHRI K. A. SWAMI : Will the Minister of SOCIAL WELFARE be pleased to state :

- (a) what were the funds allotted to various States for Social Welfare Schemes by Central Government for the last three years, State-wise; and
- (b) the measures taken for effective implementation of such schemes and expenditure incurred ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) and (b) Funds allotted and the expenditure incurred by States and Union Territories for implementation of various Social Welfare Schemes during the years 1979-80, 1980-81 and 1981-82 in respect of (i) State Sector

(b) if so, what are the steps Government propose to take in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) A representative of the Government of India attended the workshop on Drug Resistant Malaria held at Kuala Lumpur, Malaysia in 1981.

(b) To combat the incidence of drug resistant malaria the following steps are being taken :—

- (1) Monitoring of the P. falciparum resistant areas by giving it priority amongst the field research project.
- (2) Six teams have been established in different regions to determine the P. falciparum sensitivity to Chloroquine.
- (3) Administration of alternative drugs and drug-combinations wherever lack of response to Chloroquine has been encountered.
- (4) A Central Reference Laboratory has been established to cross-check the slides of P. falciparum monitoring teams.
- (5) National training courses to train officers and technicians have been undertaken for in vitro testing techniques.
- (6) Two special epidemiological teams have been set-up-one in the North-Eastern India and the other in Eastern India to monitor the movement of labour in these regions with a view to take action to prevent the import of resistant strain from North-East India into other parts of the Country.

भिलाई से होते हुए जोधपुर और अहमदाबाद के बीच सीधी रेल सेवा

4237. श्री वृद्धि चन्द्र जैन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) भिलाई से होते हुए जोधपुर और अहमदाबाद के बीच सीधी रेल सेवा आरम्भ करने में सरकार द्वारा किन कठिनाइयों का सामना किया जा रहा है, और

(ख) यह रेल सेवा कब तक आरम्भ की जाएगी ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) (क) और (ख) जोधपुर और अहमदाबाद के बीच रात भर की रेल सेवा उपलब्ध है क्योंकि 265/266 जोधपुर-भीलडी और 65ए/66ए भुज अहमदाबाद फास्ट पैसंजर गाड़ियों में 7 थ्रूयान चलते हैं, जो जोधपुर से 20.40 बजे चलती हैं और अहमदाबाद सुबह 9.55 बजे पहुंचती है। ये यान अहमदाबाद और जोधपुर के बीच होने वाले यातायात की आवश्यकता को पूरा करने के लिए पर्याप्त हैं। मार्गवर्ती खण्डों पर लाइन क्षमता की तंगी के कारण एक सीधी गाड़ी चलाना व्यावहारिक नहीं है। जोधपुर और अहमदाबाद के बीच एक सीधी गाड़ी चलाने का कोई प्रस्ताव नहीं है।

Legislation against charging of Capitation Fee

4238. SHRI VIRDHI CHANDER JAIN :

SHRI T. R. SHAMANNA :

SHRI G. Y. KRISHNAN :

Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the Union Government are bringing forward legislation in the current session to end the pernicious practice of charging capitation fee or donation for admission to technical institutes and medical colleges; and

(b) if so, when and if not, the reasons therefor?